

BEFORE THE NATIONAL GREEN TRIBUNAL  
 PRINCIPAL BENCH, NEW DELHI  
 EXECUTION APPLICATION NO. 44/2023  
 IN  
 ORIGINAL APPLICATION NO. 407/2015

**IN THE MATTER OF :**

Shailesh Singh . . . . . .. APPLICANT

VERSUS

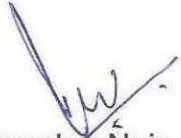
The Surya Hotel, New Delhi and Ors . . . . . Respondents

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3.	<b>Annexure R-2</b> True copy of the letter DJB/EE(M)-51/2024-25/109 dated 03.09.2024.	
4.	<b>Annexure R-3</b> True copy of the SOP issued by Department of Environment Govt of NCT of Delhi	
5.	<b>Annexure R-4</b> True copy of the order dated 01.01.2016 issued by Director (Revenue).	
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Place: New Delhi

Date: 04.11.2024

  
 Asha Gopalan Nair  
 Advocate for the Respondent/DJB  
 119, Old Lawyers Chamber Block  
 Supreme Court of India  
 New Delhi-110001  
 Email: [chamberasha119@gmail.com](mailto:chamberasha119@gmail.com)  
 Mob: 9868716588

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

EXECUTION APPLICATION NO. 44/2023

IN

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IN THE MATTER OF :

BETWEEN:

Shailesh Singh

...APPLICANT

VERSUS

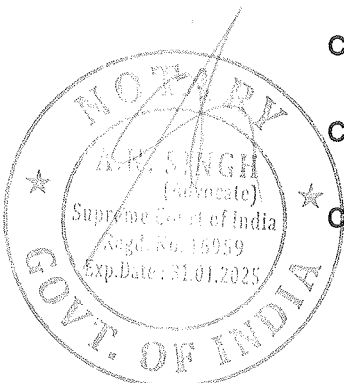
The Surya Hotel, New Delhi and Ors

...Respondents

**AFFIDAVIT ON BEHALF OF CE (SOUTH) DJB IN  
COMPLIANCE OF ORDER DATED 21.08.2024**

I, Gajendar Tomar, S/o Sh P.S Tomar, age about 59 years, working as Chief Engineer( South), DJB, having office at Varunalaya, Phase-II, Karol Bagh, New Delhi-110005, do hereby solemnly affirm and state as under:—

1. That I am holding CE (South), DJB and thus fully conversant with the facts of the case and hence competent to swear this affidavit on behalf of DJB in compliance of order dated 21.08.2024 passed by this



Hon'ble Tribunal in the above captioned case. That the statements in the instant affidavit are based upon knowledge obtained during the regular course of business and records maintained by DJB.

2. That the applicant namely Shailesh Singh in the captioned case raised their grievance by filing Execution Application No 44/2023, in respect of The Surya Hotel, Mathura Road, New Delhi, Hotel Jaypee Siddharth, East Patel Nagar, New Delhi and Hotel The Lalit, Barakhamba Avenue, Connaught Place, New Delhi.
3. It is stated that Hotel "The Lalit", falls in the NDMC area i.e not concerned to Delhi Jal Board. Further, the status report with regard to two other hotels as mentioned in para 2 above is as under:
  4. (A) The Surya Hotel, Mathura Road, New Delhi:-
    - (i) The above referred case assigned to DJB in March 2024, along with Hon'ble NGT order dated 28.02.2024 with the direction to file reply. The officer of DJB appeared in person on 08.05.2024.



- (ii) I state that a survey was conducted by JE& AE of the said area on 03.05.2024 and found that 02 Nos borewells are running in the premises of the Suryaa Hotel. True copy of the Survey dated 03.05.2024 is Annexed as **Annexure R-1**. Further the survey report was submitted to SDM, Kalkaji, District (South-East) vide letter No. DJB/EE(M)-51/2024-25/60 dated 03.05.2024 & reminder vide letter DJB/EE(M)-51/2024-25/109 dated 03.09.2024 for information and taking necessary action at their end with the copy to DM (South-East) . True copy of the letter DJB/EE(M)-51/2024-25/109 dated 03.09.2024 is annexed as **Annexure -R-2**, since the DM is the final authority for taking necessary action on ground water extraction as per SOP issued by Department of Environment Govt of NCT of Delhi . True copy of the SOP issued by Department of Environment Govt of NCT of Delhi is annexed as **Annexure R-3**.
- Moreover, as confirmed by Zonal Revenue Officer (South)-II of Delhi Jal Board, a water connection



vide K.No 4000731000 is running since before 2012 and one additional sewer charges connection for using ground water in addition to bore water vide K.No 5050962373 is also running since before 2012 on account of use of borewell at the property as per DJB instructional order dated 01.01.2016 issued by Director (Revenue) . True copy of the order dated 01.01.2016 issued by Director (Revenue) is annexed as **Annexure R-4**.

(B) Hotel Jaypee Siddharth, East Patel Nagar, New Delhi-

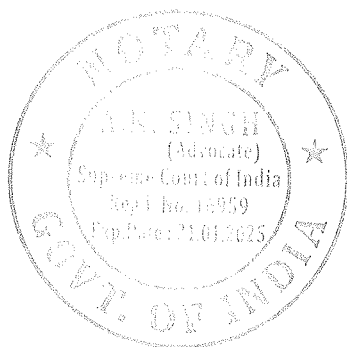
(i) A survey was also conducted by JE & AE of area on dated 04.05.2024 and reported that no borewell was found in the premises of Hotel Jaypee Siddharth. True copy of the Report is Annexed as **Annexure R-5**.

(ii) Zonal Revenue officer (West)-II, Rajender Nagar has confirmed vide their report submitted that the staff of DJB visited the site of Jaypee Siddharth Hotel on dated 03.10.2024 and found that there are 03 Nos water connections of Delhi Jal Board,



having K No 2465800000 (First bill available dated 1998), 1465800000 (First bill available dated 1998) & 3465800000 (First bill available dated 1998) are running in the Hotel Jaypee Siddharth, East Patel Nagar, New Delhi. Moreover the official of Jaypee Siddharth Hotel has confirmed there are only 2 sources of water supply for hotel operation uses (a) 03 Nos water connection of Delhi Jal Board and (b) Through private water tankers vide letter diary No. 4600 dated 03.10.2024 of ZRO(West)-II, Rajender Nagar. True copy of the Survey dated 03.10.2024 is Annexed as **Annexure R-6**

5. I state that I have been read over and explained the contents of the applications and state that the facts and circumstance contained therein are true to the best of my knowledge and belief as derived from the records of the case.



*[Handwritten Signature]*  
**DEPONENT**

**VERIFICATION:**

I, the deponent above named, do hereby solemnly affirm that the contents of para 1 to 5 of the foregoing affidavit are true and correct to my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

29 OCT 2024

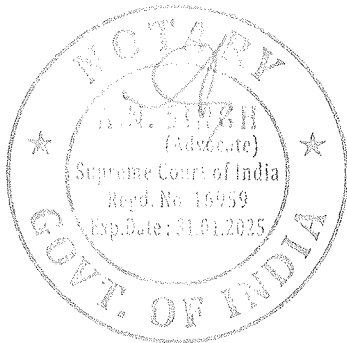
Verified at New Delhi this is the      day of October 2024

I identify the deponent who has signed/T.I in my presence

Signature  
Mr./Ms. Ashu G. Adv./Self  
ID No.: 91242411940.....

*Ashu G. Adv.*

**DEPONENT**



Certified that the above Named Deponent identify by Shri/Smt. Ashu G. Adv./Self Solemnly affirmed before me at Delhi S. No. 2970 The contents of the affidavit which have been read & explained to me are true and correct  
29 OCT 2024 Notary

**ATTESTED**

*A.N. Singh*  
**A.N. Singh, Adv.**  
Notary Public  
Govt. of India, New Delh

29 OCT 2024



DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER (M)-51  
ENGINEERS BHAWAN, ANDREWS GANJ,  
NEAR MOOLCHAND CROSSING, NEW DELHI 110049

NO: DJB/EE(M)-51/2024-25/ 60-65

Dated: 03/05/2024

The SDM (Kalkaji)  
District (South-East)  
The Sub-Divisional Magistrate (Kalkaji)  
37, Tughlakabad Institutional area,  
Near Batra Hospital, New Delhi-110062

Subject : In the matter of :-

Before the National Green Tribunal, New Delhi  
Execution Application No. 44/2023  
In  
O.A. No. 407 of 2015  
Shailesh Singh Vs Suryaa Hotel & Ors.

Reference : Regarding extraction of Ground Water from Borewell existing in the Suryaa Hotel, Mathura Road, New Friends Colony, New Delhi-110025.

In reference to above cited subject, it is to informed that the site has been inspected by the concerned AE and JE and found that 02 Nos. borewell exist in the premises of Suryaa Hotel and during inspection it was asked to officials of above said subject Hotel for showing the permission of borewell. In this regard a certificate issued by Chairman, Central Ground Water Authority has been received from officials of Hotel (Copy enclosed) for your kind reference.


In view of above it is requested to take necessary action in this regard with information to the office of the undersigned. **This matter is under monitoring of Hon'ble NGT and listed on 08.05.2024 so, it is treated of Most Urgent.**

Encl : As above.

Sd/-  
(Naresh Kumar)  
Executive Engineer (M)-51

Copy to :-

1. CE(South) – For kind information.
2. District Magistrate (South-East), Old Gargi College Building, Lajpat Nagar-IV, New Delhi-110024 – For kind information.
3. SPIO, Delhi Pollution Control Committee, Department of Environment, Govt. of NCT of Delhi, 5<sup>th</sup> Floor, ISBT Building, Kashmere Gate, Delhi-110006- For kind information.
4. SE(M)-10 – For kind information.
5. AE(M)-51 – To pursue.
6. office copy

  
Executive Engineer (M)-51

Inspection Report 198

44/E 65/C

A site inspection has been conducted in the ref for matter of National Green Tribunal New Delhi, Execution Application No- 44/2023 In O.A. No. 407 of 2015, Shailesh Singh Vs Suryaa Hotel & Ors. The site (The Suryaa Hotel, Mathura Road, N.F.C. New Delhi - 110025) has been inspected by myself (Akshay JE(c), DJB) today i.e. 03/05/2024 with Assistant Engineer (M)-51, DJB of said hotel and found that 02 nos borewells are running in this premises. Registration certificate of the respective borewell has been submitted by the Hotel Engineer Mr. Mukesh Sharma (9958580110), which is enclosed herewith. Submitted please.

EE(M)-51

Rahul  
03/05/2024  
AE(c) M-51

ll  
03/05/2024  
JE(c)

42/c 64/c



GPS Map Camera

New Delhi, Delhi, India

84A, New Friends Colony East, New Friends Colony, New Delhi, Delhi

110065, India

Lat 28.561673°

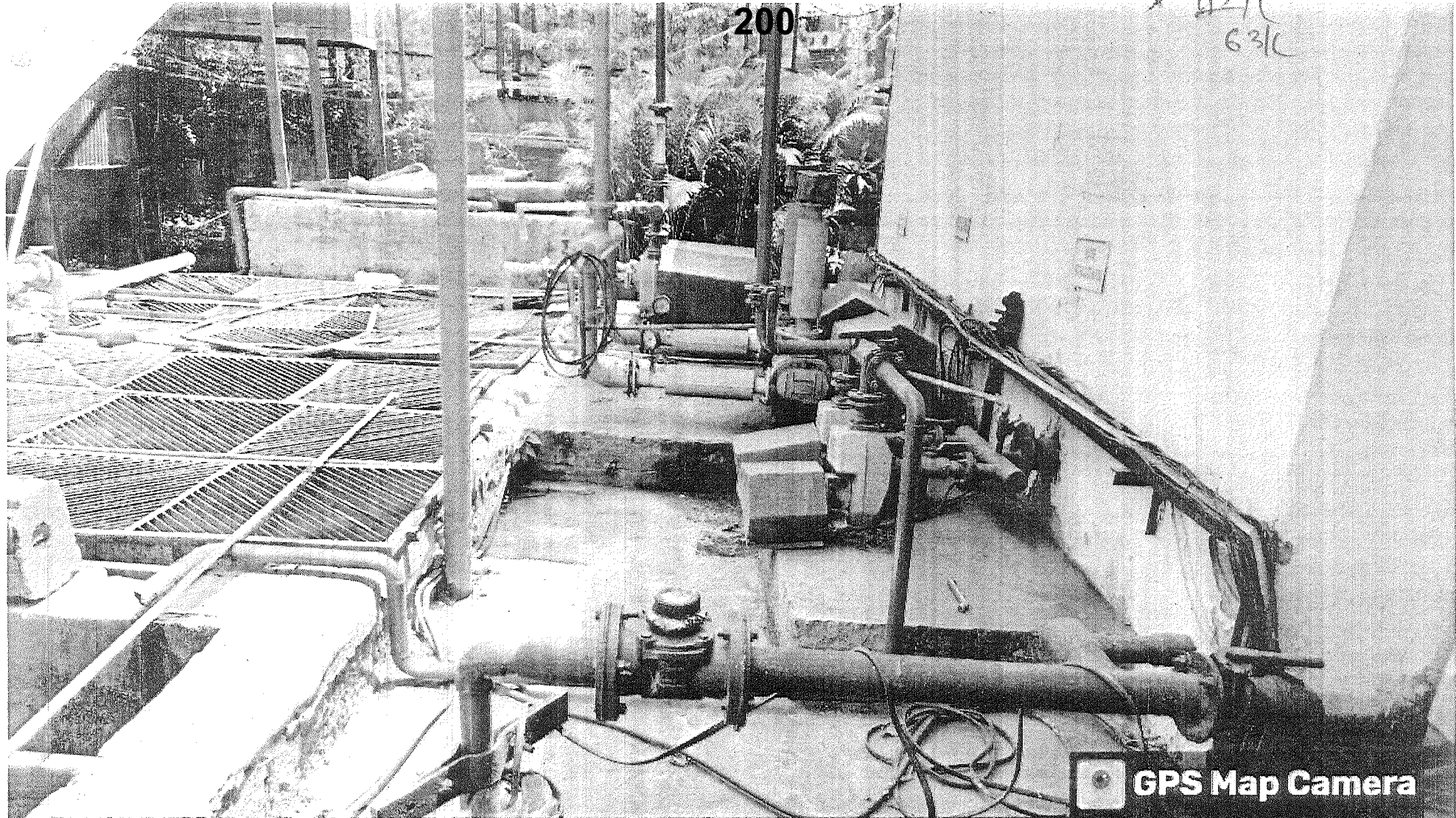
Long 77.269442°

03/05/24 12:59 PM GMT +05:30

Google

200

42/C  
63/C



GPS Map Camera

New Delhi, Delhi, India

Ward No. 193, Mandir Lane, Sarai Jullena, Block D, New Friends Colony, New Delhi, Delhi  
110025, India

Lat 28.561348°

Long 77.270592°

03/05/24 01:03 PM GMT +05:30



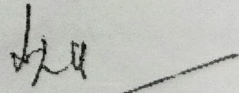
Google

**CENTRAL GROUND WATER AUTHORITY**  
(Constituted under Section 3(3) of Environment (Protection) Act, 1986)

**CERTIFICATE OF REGISTRATION OF WELLS**

This is to certify that the Borewell / Tubewell / Motorized Dugwell / Dug cum Borewell / Handpump/ Filter point as per the details given overleaf has been registered with Central Ground Water Authority.

The terms & conditions of the grant of registration are also given overleaf.

  
**CHAIRMAN**

**Central Ground Water Authority**

Ministry of Water Resources, Jamnagar House, Mansingh Road, New Delhi-11

1103, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi- 110 001

Reg. No.: DLOFC1/43302      Type : Bore Well

CHL LIMITED  
HOTEL THE SURYA  
NEW FRIENDS COLONY  
NEW DELHI-65

Terms & Conditions

1. Any modification shall not be done in any of the parameters given in Proforma by the owner / user of the ground water structure (tubewell / borewell) motorized (dugwell / hand pump) without prior approval of the Authority.
2. The water from the well (structure) shall be used only for the purpose indicated in the application for registration.
3. The user shall intimate Central Ground Water Authority within four weeks of the ground water structure going in disuse.
4. The user shall furnish information about the registered ground water structure, as and when desired by the Authority.
5. The Authority can alter, amend or vary the terms of the certificate of registration on technical reasons.
6. This certificate of registration is non-transferable.
7. The Authority may inspect the tubewell / borewell motorized (dugwell / hand pump) after giving notice of information by post.
8. The Authority may advise the user of ground water to install water measuring device on tubewell/borewell, as and when necessary to properly monitor the withdrawal of ground water.



SURYAA  
NEW DELHI  
POWER TO REIMAGINE

203

# VISITOR'S BOOK

025

Date	S. No.	Visitor's Name	Vehicle No. of Visitor	Address	Purpose (Official / Personal)
03/05/24		Rahul Singh	50	Soiniwas puchi. 9650 9100 60 Dn. 2001 9402	Meeting
03/05/24		Ankit Attri	51	Wurgaon, Conier 9871 777 849 8945 6876 9614	Meeting
03/05/24		Radhe Sham	53	Wurgaon, Conier 9871 777 849 6953 4840 6274	Meeting
03/05/24		Ranjeev	54	Chhatrapur 813029 2125 8501 9549 9681	Tiles work
03/05/24		Nurulal Kr.	55	Chhatrapur 813029 2125	Tiles work

Office / Person To be Visited	Time in	Time Out	Signature	Sign. of S / Staff	Remarks
Mr. Mukesh Singh	12:35	13:10	[Signature]	A.R.W.	
Sumil Khurana	13:20	16:30	[Signature]	Ajit Kr.	100%
Sumil Khurana	13:20	16:30	[Signature]	Ajit Kr.	
Lift Storework	13:25	17:02	[Signature]	Ajit Kr.	
Lift Storework	13:25	17:02	[Signature]	Ajit Kr.	

		46	OKH/9 phase-1 9718590559 LK20933903	Supply
03/05/24	Bikram Kir. Mallick	47	SSEW Pvt Ltd. 9810670959 9154 77759094	meeting
03/05/24	Ashok Kumar	48	Srininey puri 8689 007204 ID 20018615	Meeting.
05/05/24	Akshay	49	Srininey puri. 8689007204 ID 20019393	meeting

204

Receiving	12:21	12:40	Ajitkr.	Ajitkr.
Engg.	12:25	15:35	Ajitkr.	Ajitkr.
Mr. Mukesh S.	12:40	13:10	Ash.K	Ashw.
Engg.				
Engg. Mr. Mukesh	12:40	13:10	A	Ashw.

NGT MATTER  
MOST URGENT

REMINDER-I



DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER (M)-51  
ENGINEERS BHAWAN, ANDREWS GANJ,  
NEAR MOOLCHAND CROSSING, NEW DELHI 110049

NO: DJB/EE(M)-51/2024-25/169 to 414

Dated: 3/9/24

The SDM (Kalkaji)  
District (South-East)  
The Sub-Divisional Magistrate (Kalkaji)  
37, Tughlakabad Institutional area,  
Near Batra Hospital, New Delhi-110062

Subject : In the matter :-  
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Reference : Regarding extraction of Ground Water from Borewell existing in the Suryaa Hotel, Mathura Road, New Friends Colony, New Delhi-110025.

In continuation of letter NO: DJB/EE(M)-51/2024-25/60 dated 03.05.2024 the site was inspected by the concerned AE and JE and found that 02 Nos. borewell exist in the premises of Suryaa Hotel and during inspection it was asked to officials of above said subject Hotel for showing the permission of borewell. In this regard a certificate issued by Chairman, Central Ground Water Authority received from the officials of Hotel, has already been sent to your good self for your kind reference.

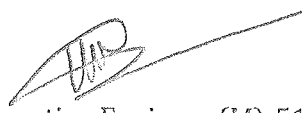
During hearing on dated 21.08.2024, the Hon'ble court NGT has directed that "Learned counsel for respondent no. 2 and respondent no 5 seek three week's time to file the reply. Let the reply be filed by way to affidavit by these respondents."

In view of above it is requested to submit the Action Taken Report in this regard to the office of the undersigned. **This matter is under monitoring of Hon'ble NGT and listed on 03.12.2024 however an affidavit to be submit before 11.09.2024, so it is treated as Most Urgent.** The copy of NGT Order dated 21.08.2024 is enclosed herewith for your kind reference.  
Encl : As above.

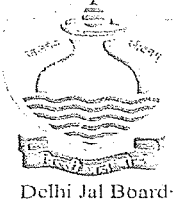
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4. SE(M)-10 – For kind information.
5. AE(M)-51 – To pursue.

  
Executive Engineer (M)-51

9/c 15



DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER (M)-51  
ENGINEERS BHAWAN, ANDREWS GANJ,  
NEAR MOOLCHAND CROSSING, NEW DELHI 110049

N0: DJB/EE(M)-51/2024-25/ 60-65

Dated: 03/05/2024

The SDM( Kalkaji)  
District (South-East)  
The Sub-Divisional Magistrate (Kalkaji)  
37, Tughlakabad Institutional area,  
Near Batra Hospital, New Delhi-110062

Subject : In the matter of :-

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Executive Engineer (M)-51

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Executive Engineer (M)-51

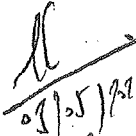
207  
Inspection Report

56/1  
25/11

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EE(M)-51

Rahul  
03/05/2024  
AE(c) M-51

  
03/05/2024  
JE(c)



GPS Map Camera

New Delhi, Delhi, India

84A, New, Friends Colony East, New Friends Colony, New Delhi, Delhi  
110065, India

Lat 28.561673°

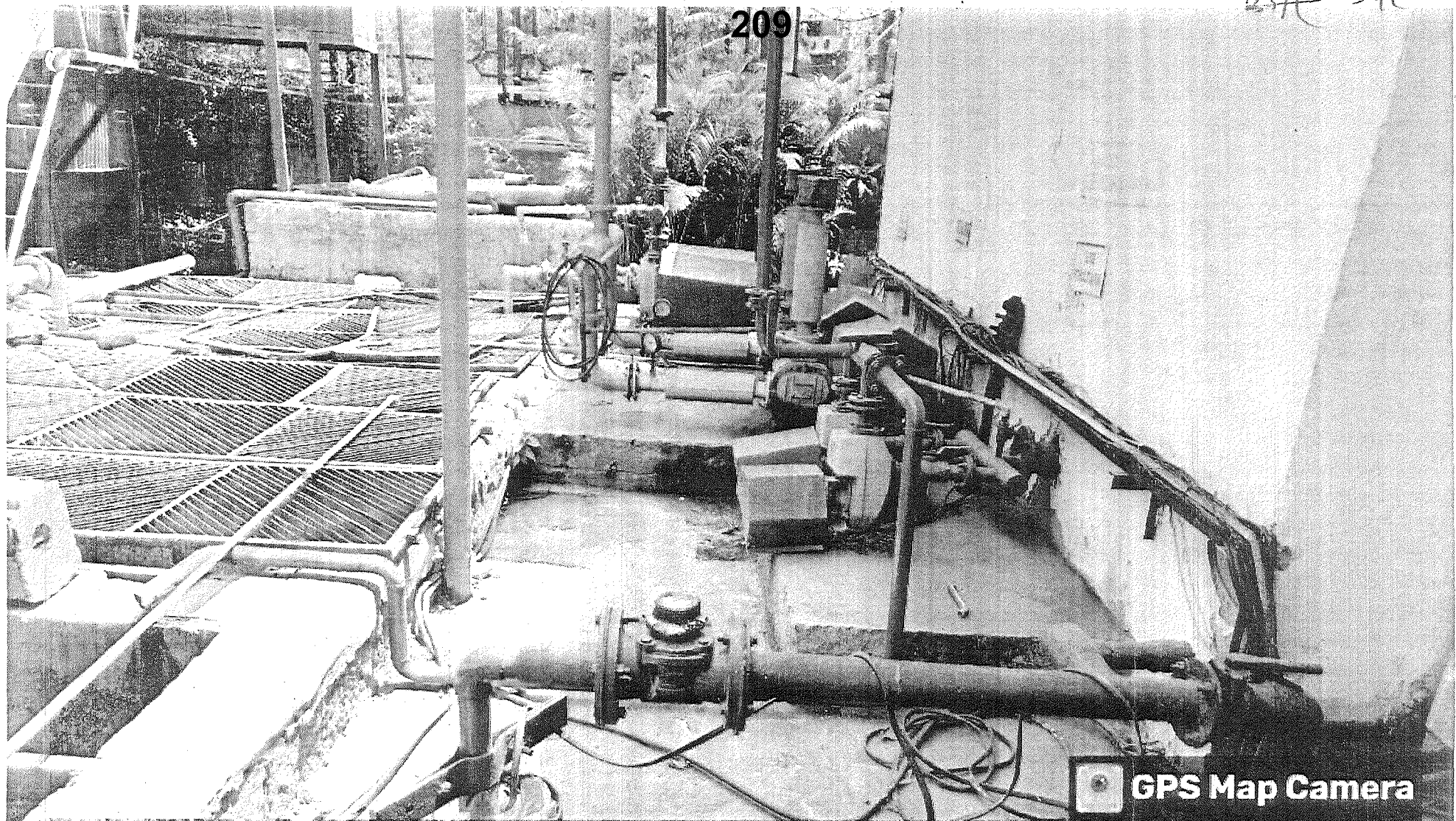
Long 77.269442°

03/05/24 12:59 PM GMT +05:30

Google

209

23/5/24



GPS Map Camera



New Delhi, Delhi, India  
Ward No. 193, Mandir Lane, Sarai Jullena, Block D, New Friends Colony, New Delhi, Delhi  
110025, India  
Lat 28.561348°  
Long 77.270592°  
03/05/24 01:03 PM GMT +05:30

**CENTRAL GROUND WATER AUTHORITY**  
(Constituted under Section 3(3) of Environment (Protection) Act, 1986)

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The terms & conditions of the grant of registration are also given overleaf.

  
**CHAIRMAN**

**Central Ground Water Authority**

Ministry of Water Resources, Jamnagar House, Mansingh Road, New Delhi-11

1103, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi- 110 001

Reg. No.: DLOFC/43302      Type : Bore Well

CHL LIMITED  
HOTEL THE SURYA  
NEW FRIENDS COLONY  
NEW DELHI-65

Terms & Conditions

1. Any modification shall not be done in any of the parameters given in Proforma by the owner / user of the ground water structure (tubewell / borewell) motorized (dugwell / hand pump) without prior approval of the Authority.
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5. The Authority can alter, amend or vary the terms of the certificate of registration on technical reasons.
6. This certificate of registration is non-transferable.
7. The Authority may inspect the tubewell / borewell motorized (dugwell / hand pump) after giving notice of information by post.
8. The Authority may advise the user of ground water to install water measuring device on tubewell/borewell, as and when necessary to properly monitor the withdrawal of ground water.



**SURYAA**  
NEW DELHI  
MADE IN INDIA

# 212 VISITOR'S BOOK

025

Date	S. No.	Visitor's Name	Vehicle No. of Visitor	Address	Purpose (Official / Personal)	Office / Person To be Visited	Time in	Time Out	Signature	Sign. of S / Staff	Remarks
03/05/24		Rahul Singh	50	Soinwas puchi. 9650 9100 60 Dn. 2001 9402	Meeting	Mr. Mukesh Singh.	12:35	13:10	[Signature]	A.R.W.	
03/05/24		Ankit Attri	51	Wurgaon, Conier 9871 777 849 8945 6876 9614	Meeting	Sumil Khurana	13:20	16:30	[Signature]	Ajit Kr.	100%
03/05/24		Radhe Shyam	53	Wurgaon, Conier 9871 777 849 6953 4840 6274	Meeting	Sumil Khurana	13:20	16:30	[Signature]	Ajit Kr.	
03/05/24		Ranjeev	54	Chhatrapur 813029 2125 8501 9549 9681	Tiles work	Lift Store work	13:25	17:02	[Signature]	Ajit Kr.	
03/05/24		Nurulal Kr.	55	Chhatrapur 813029 2125	Tiles work	Lift Store work	13:25	17:02	[Signature]	Ajit Kr.	

		46	OKH/9 phase-1 9718590559 LK20933903	Supply
03/05/24	Bikram Kir. Mallick	47	SSEW Pvt Ltd. 9810670959 9154 77759094	meeting
03/05/24	Ashok Kumar	48	Srinineas purh 8689 007204 ID 20018615	Meeting.
05/05/24	Akshay	49	Srinineas purh. 8689007204 ID 20019393	meeting

213

Receiving	12:21	12:40	Ajitkr.
Engg.	12:25	15:35	Ajitkr.
Mr. Muresh S.	12:40	13:10	Ash.K
Engg.			
Engg.	12:40	13:10	Ash.
Mr. Muresh			

Department of Environment  
Govt. of NCT of Delhi

Standard Operating Procedure

**Subject: Regulation of extraction of ground water, closure, prohibition of illegal activities relating to use of borewells/tubewells in NCT of Delhi.**

1. The Hon'ble National Green Tribunal in Original Application No. 685/2019 entitled as, "Rakesh Kumar Versus Govt. of NCT of Delhi vide its order dated 15.05.2020 directed as under:

*"In view of the above, we reiterate our directions for devising suitable effective mechanism for preventing extraction of ground water by way of unauthorized tubewells and wherever such illegalities found, prompt coercive measures must be taken. Illegal extraction of ground water is a criminal offence under the EP Act. Compensation must be recovered on the formula already laid down. It will be appropriate that Chief Secretary, Delhi calls a meeting of all concerned within one month from today and oversees preparation of an appropriate SOP for fixing responsibility on the subject. Ministry of Jal Shakti may also take necessary steps in the matter."*

2. As far as the various districts of NCT of Delhi are concerned, the CGWA vide its notification of March, 2006 has notified all districts of Delhi as over exploited areas, needing regulation, and registration of ground water abstraction structures mandatory. Regarding regulation of extraction of ground water and to provide procedure for closure /prohibition of illegal activities regarding operation of

borewells/tubewells, directions under Section 5 of the Environment (Protection) Act, 1986 have been issued with the approval of Hon'ble Lt. Governor on 18<sup>th</sup> May, 2010 and on 10<sup>th</sup> January, 2014. In the aforesaid directions the authorities and the procedure to permit use of ground water and to prevent misuse have been detailed along with the responsibilities of various authorities. The SOP has been devised based on the detailed procedure provided in the aforesaid directions dated 18.05.2010 and 10.01.2014.

3. Standard Operating Procedure (SOP):

- 1) Drawing ground water through borewell or tubewell for domestic, commercial, agricultural or industrial uses without the prior permission of the "Competent Authority" will be considered illegal and without authority of law. The Competent Authority is Delhi Jal Board in the entire NCT of Delhi except areas under the New Delhi Municipal Council (NDMC) and Delhi Cantonment Board (DCB). For borewells/tubewells for agricultural uses, the information on illegal extraction of ground water will be provided by the BDO to the Advisory Committee.
- 2) The Deputy Commissioner (Revenue) of each district, who is the Authorised Officer under the direction dated 18.05.2010 is required to supervise checking violation i.e. detection of illegal wells and closure thereof through the SDMs.
- 3) An Advisory Committee in each of the revenue districts with representatives from DJB, CGWB, ULBs, DPCC, reputed NGO has been constituted to assist the DC in detecting illegal borewells for

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(B)

taking action. Accordingly, the advisory committee will prepare a list of such illegal borewells every month by taking information from all available sources including Revenue Officers, representatives of Delhi Jal Board, ULBs, DPCC, NGOs and other relevant sources. Proactive action needs to be taken by the above representatives in detection of illegal extraction of ground water and furnishing the same to the Advisory Committee promptly. Superintending Engineer (SE), DJB is the Member Secretary of Advisory Committee, and he is required to ensure timely conduct of the meeting and also to record the proceedings.

- 4) The Delhi Jal Board has already identified 19661 such illegal borewells on which action is being taken and 7248 units have already been closed down by the district authorities. The remaining units to be closed down on priority as these have been already identified and the process to be completed within a period of three months. A weekly progress report district wise will be submitted to the Divisional Commissioner for monitoring. The illegal borewells/tubewells other than the list provided by DJB will be taken up for closure thereafter. Further, in the first phase, action against borewells/tubewells engaged in commercial exploitation of ground water will be taken.
- 5) In case the illegal borewell/tubewell is already constructed/operating, the same will be closed and the electricity supply to the energized tubewell will be disconnected even if it is through DG sets. In case of the illegal borewell/tubewell is under construction, then the drilling rig will also be sealed.

25/11/2019

9

- 6) For the purpose of closure of illegal borewells/tubewells, joint action teams under the supervision of the concerned SDM will be formed for ensuring effective coordination. The joint team will comprise field functionaries from DJB, DISCOMs and Local Police.
- 7) The Deputy Commissioner who is the chairperson of the Advisory Committee will forward the details of illegal borewells to the DPCC for levying Environmental Compensation (EC) for illegal extraction of ground water.
- 8) The DPCC will assess EC as per the methodology devised by CPCB in its report dated 26.06.2019. After assessment of the EC, demand will be raised and in cases of non-recovery, SDM to recover EC as arrears of land revenue.
- 9) All the drilling machines/rigs utilized for boring purposes in Delhi are required to obtain registration from the offices of Deputy Commissioners of the concerned districts. The movement of drilling machines/rigs will be allowed for authorised drilling to the identified location and for specified duration by the concerned Deputy Commissioner.
- 10) The Delhi Police and Transport Department of Govt. of NCT of Delhi will allow movement of the drilling machines/rigs having the prior permission for such movement from the concerned Deputy Commissioner. The concerned Deputy Commissioner (Revenue), Deputy Commissioner of Police and Deputy Commissioner, Enforcement of Transport Department will be responsible for strict compliance of the guidelines regarding movement of drilling machines/rigs.

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11) As provided in the direction dated 18.05.2010 issued under Section 5 of the Environment (Protection) Act, 1986 the Deputy Commissioner of each district will launch prosecution against the offenders related to ground water extraction on the recommendations of the Advisory Committee.

12) The concerned Advisory Committee of each district is responsible to ensure that there is no illegal extraction of ground water in the district.

---X---X---X---X---

219

ANNEXURE-R4

DELHI JAL BOARD : GOVT. OF NCT OF DELHI  
OFFICE OF ZONAL REVENUE OFFICER (S)-II, GIRI NAGAR  
KALKAJI, NEW DELHI - 110019

No. DJB/ZRO (S)-II/GN/2024/ 504

Dated: 5/9/24.

Sub: Regarding extraction of Ground Water from Borewell existing in the Surya Hotel, Mathura Road, New Friends Colony, New Delhi.

With reference to your office letter of even number dated 03.09.2024, on the above-mentioned subject, required information is submitted as under: -

(1) One water connection vide K. No. 4000731000 since before 2012 (from when computerized data is available).

One for Addl. Sewerage Maintenance Charge vide K. No. 5050962373 since before 2012 (from when computerized data is available) on account of use of borewell at the property.

(2) Details of consumption of water against water connection are attached.

(3) Current Bills of both the above said K numbers attached.

(4) Permission of borewell is not granted from ZRO office.

(5) Quantity of ground water extraction monthly basis through borewell is not measured by ZRO office.

Encl: As above.

EE (M)-51

(M.K. Arora)  
ZRO (S)-II, Giri Nagar

5/9/24

1048-4F  
20/9/24  
23/9/24

29

Attached with case file  
48/24

22/09/24

Read History | 10.246.2.248/.../ds.jsp

BCM/GAR UCM New ServiceDesk Login ccb User Verification - R... Account User Verification - R... User Verification - R...

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About Mahinder Kumar Arora

Read History

Mam

Meter ID 4378345018 Water simple KL / 4000731000 / 4000731000 - Active - Root Meter Inventory

Register Information KL, format 7.2, 1.000000, Additive

Register ID 4373345227

Filter: by All

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14-05-2024 12:00:00AM	329.000000	Usage: 329.00, no high/low	75608.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
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12-05-2023 12:00:00AM	206.000000	Usage: 206.00, no high/low	71701.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
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Clear Refresh

Alerts

Overpayment Exists for consumer

Current Context

C.H.L.LTD THE HOTEL SURYA  
4000731000 2  
C.H.L.LTD. THE HOTEL SURYA, Commercial Industrial Rs119,469.21  
4000731000

THE HOTEL SURYA DELHI 110026

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### Read History

Main						
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15-12-2022 12:00:00AM	214.000000	Usage: 214.00, no high/low	70188.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
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17-08-2022 12:00:00AM	216.000000	Usage: 216.00, no high/low	69312.000000	Regular	<input checked="" type="checkbox"/>	<input type="checkbox"/>
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Clear Refresh

**Alerts**

Overpayment Exists for consumer

**Current Context**

C.H.L.LTD. THE HOTEL SURYA  
4000731000 2  
C.H.L.LTD. THE HOTEL SURYA, Commercial Industrial Rs916,469.21  
4000731000  
THE HOTEL SURYA DELHI 110025



**Current To Do**


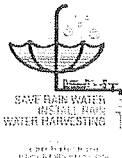
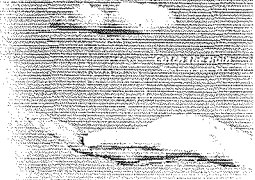
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 <p><b>STOP CORONA:</b> I. Wear Mask. II. Follow Physical Distancing. III. Maintain Hand Hygiene.</p>		<p align="center"><b>Delhi Jal Board (दिल्ली जल बोर्ड)</b> (Government of NCT of Delhi) <a href="http://www.djb.gov.in">www.djb.gov.in</a> Regular Water Bill</p>				 <p>SAVE FRESH WATER INSTALL FAUCET WATER REPAIRS CHECK THE HOSE</p>																			
<p>Name(नाम): C.H.L.LTD. THE HOTEL SURYA Address(पता): THE HOTEL SURYA, NEW FRIENDS COLONY, Delhi, 110025 Mobile No. (मोबाइल): 9958580110 Zone/Loc (क्षेत्र / स्थान): / Giri Nagar Area Code (एरिया कोड): A-215 MR Code (एमआर कोड): 888/BULK KNO(केएनओ): 4000731000</p>		<p>Consumer Category(उपभोक्ता श्रेणी): CAT II Premise Detail (परिसर विवरण): (No of floors-1) Meter No. (मीटर संख्या): 4000731000 Meter Type (मीटर का प्रकार) (DJB/Pvt): PVT Bill No. (बिल संख्या): 400082162792 Bill Cycle(बिल चक्र): ZALL(B5-2024) Bill Basis(बिल आधार): REGULAR</p>		<p>Bill Date(बिल की तिथि) 27-AUG-2024</p> <p>Bill Amount (Rs.) (बिल राशि (₹)) 119470</p> <p>Bill Amount Payable (Rs.)(देय बिल राशि (₹)) (Nearest up to Rs. 10) (लगभग 10 ₹ तक) 119470</p> <p>Bill Due Date(बिल देय तिथि) 13-SEP-2024</p> <p>Amount Payable After Due Date(Rs.) (देय तिथि के बाद देय राशि (₹)) 125443</p>																					
Meter No (मीटर संख्या)	UoM	Current Meter Read (मीटर की वर्तमान रीडिंग)		Previous Meter Read (मीटर की पिछली रीडिंग)		Consumption (खपत)																			
		Meter Reading Date (मीटर रीडिंग की तारीख)	Reading / Meter Status (रीडिंग / मीटर स्थिति)	Meter Reading Date (मीटर रीडिंग की तारीख)	Reading / Meter Status (रीडिंग / मीटर स्थिति)	Days (दिन)	Units (यूनिट)																		
4000731000	KL	25-AUG-2024	76741 / OK	12-JUL-2024	76259 / OK	44	482																		
<p><b>Bill Details: Current Period Charges (बिल विवरण: वर्तमान अवधि शुल्क) (12-JUL-2024 to 25-AUG-2024)</b></p> <table border="1"> <thead> <tr> <th>Applicable Rate Period</th> <th>Description</th> <th>Amount(Rs.)</th> </tr> </thead> <tbody> <tr> <td>13-JUL-2024 to 25-AUG-2024</td> <td>Total Consumption Charges -</td> <td>73461.32</td> </tr> <tr> <td>13-JUL-2024 to 25-AUG-2024</td> <td>Sewerage Charge (60 % of Water Consumption Charge)</td> <td>44076.79</td> </tr> <tr> <td>13-JUL-2024 to 25-AUG-2024</td> <td>Service Charge - Consumption &gt; 100 KL</td> <td>1932.61</td> </tr> <tr> <td>13-JUL-2024 to 25-AUG-2024</td> <td>Sub Total Bill Amount without Meter Rent</td> <td>119470.72</td> </tr> <tr> <td>13-JUL-2024 to 25-AUG-2024</td> <td>Subtotal Bill Amount</td> <td>119470.72</td> </tr> </tbody> </table> <p>Adjustment Details Are Listed Below</p>								Applicable Rate Period	Description	Amount(Rs.)	13-JUL-2024 to 25-AUG-2024	Total Consumption Charges -	73461.32	13-JUL-2024 to 25-AUG-2024	Sewerage Charge (60 % of Water Consumption Charge)	44076.79	13-JUL-2024 to 25-AUG-2024	Service Charge - Consumption > 100 KL	1932.61	13-JUL-2024 to 25-AUG-2024	Sub Total Bill Amount without Meter Rent	119470.72	13-JUL-2024 to 25-AUG-2024	Subtotal Bill Amount	119470.72
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13-JUL-2024 to 25-AUG-2024	Sub Total Bill Amount without Meter Rent	119470.72																							
13-JUL-2024 to 25-AUG-2024	Subtotal Bill Amount	119470.72																							
Arrear, If any (Rs.) (वकाया, यदि कोई (₹))						-1.49																			
Total Consolidated Bill Amount Payable (Rs.) (कुल समेकित बिल राशि देय (₹))						119470																			
Late Payment Surcharge (Rs.)(देर से भुगतान पर अधिभार) (5% surcharge will be applicable after due date)(देय तिथि के बाद 5% अधिभार लागू होगा)				5973 .46	Amount with LPSC after due date (Rs.) (देय तिथि के बाद अधिभार के साथ राशि (₹))		125443																		
PAYABLE AMOUNT TO AVAIL REBATE SCHEME (Rs.) (रूट योजना के लिए देय राशि (₹))																									
Bill History (पिछला बिल)				Payment History (पिछला भुगतान)																					
Bill from Date	Bill to Date	Days	Reading	Status	Units	Amount(Rs)	Receipt Id	Amount(Rs)	Date																
13-JUN-2024	12-JUL-2024	29	76259	OK	190	167449	400093332106	167450.00	23-JUL-2024																
14-MAY-2024	13-JUN-2024	30	76069	OK	461	118666	400720055541	86018.00	11-JUN-2024																
15-APR-2024	14-MAY-2024	29	75608	OK	329	81922	400651654626	109080.00	10-MAY-2024																
08-MAR-2024	15-APR-2024	38	75279	OK	488	109079	400388161743	102349.00	10-APR-2024																
08-FEB-2024	08-MAR-2024	29	74791	OK	336	229992	400310547374	146101.00	11-MAR-2024																
Important Message																									
<p>If bill is not paid till Bill Due Date- connection may be disconnected (यदि बिल देय तिथि तक बिल का भुगतान नहीं किया जाता है- कनेक्शन काट दिया जा सकता है) For any assistance / query : Please call 1916 or <a href="http://www.djb.gov.in">www.djb.gov.in</a> (किसी भी सहायता / जानकारी के लिए: 1916 पर कॉल करें या <a href="http://www.djb.gov.in">www.djb.gov.in</a> पर जाएं)</p>																									
<p align="center"><b>Delhi Jal Board</b> <b>Bill Payment Counter Foil</b></p>						<p>Cheque / DD should be drawn in favour of DJB in the following format (बैंक / डिमांड ड्राफ्ट द्वारा भुगतान करने के लिए निम्न फॉर्मेट का उपयोग करें) DJB KNO</p>																			
KNO(केएनओ)	4000731000	Name(नाम)	C.H.L.LTD. THE HOTEL SURYA		Bill No. (बिल संख्या)	400082162792																			
Bill Date(बिल की तिथि)	27-AUG-2024	Bill Due Date (बिल देय तिथि)	13-SEP-2024		Bill Amount (Rs.) (बिल राशि (₹))	119470																			
Bill Amount with LPSC (Rs.): (LPSC के साथ बिल राशि (₹)):	125443	Payment Date/ (भुगतान की तारीख)			Cash/Cheque No./DD No.:	(कैश / चेक नंबर / डीडी नं. :)																			
		Amount Paid(Rs.) (राशि का भुगतान (₹))																							
Name of Bank / Branch (बैंक / शाखा का नाम)																									

 <p><b>STOP CORONA:</b> I. Wear Mask. II. Follow Physical Distancing. III. Maintain Hand Hygiene.</p>		<p align="center"><b>Delhi Jal Board (दिल्ली जल बोर्ड)</b> (Government of NCT of Delhi) <a href="http://www.djb.gov.in">www.djb.gov.in</a> Regular Water Bill</p>																									
<p>Name(नाम): CHL LTD THE HOTEL LTD Address(पता): NFC, 110025 Mobile No. (मोबाइल): 9958580110 Zone/Loc (क्षेत्र / स्थान): / Giri Nagar Area Code (एरिया कोड): A-215 MR Code (एमआर कोड): 888/BULK KNO(केएनओ): 5050962373</p>			<p>Consumer Category(उपभोक्ता श्रेणी): CAT II Premise Detail (परिसर विवरण): Hotel/Guest Houses(No of floors-10,No of rooms-242) Meter No. (मीटर संख्या): NA Meter Type (मीटर का प्रकार) (DJB/Pvt): PVT Bill No. (बिल संख्या): 505183316630 Bill Cycle(बिल चक्र): ZALL(B5-2024) Bill Basis(बिल आधार): REGULAR</p>			<p>Bill Date(बिल की तिथि) 27-AUG-2024</p>		<p>Bill Amount (Rs.) (बिल राशि (₹)) 42387</p>																			
						<p>Bill Amount Payable (Rs.)(देय बिल राशि (₹)) (Nearest up to Rs. 10) (लगभग 10 ₹ तक) 42390</p>		<p>Bill Due Date(बिल देय तिथि) 13-SEP-2024</p>																			
						<p>Amount Payable After Due Date(Rs.) (देय तिथि के बाद देय राशि (₹)) 44507</p>																					
Meter No (मीटर संख्या)		UoM	Current Meter Read (मीटर की वर्तमान रीडिंग)		Previous Meter Read (मीटर की पिछली रीडिंग)		Consumption (खपत)																				
			Meter Reading Date (मीटर रीडिंग की तारीख)	Reading / Meter Status (रीडिंग / मीटर स्थिति)	Meter Reading Date (मीटर रीडिंग की तारीख)	Reading / Meter Status (रीडिंग / मीटर स्थिति)	Days (दिन)	Units (यूनिट)																			
NA		KL	27-AUG-2024	0 / NUW	12-JUL-2024	0 / NUW	46	0																			
<p>Bill Details: Current Period Charges (बिल विवरण: वर्तमान अवधि शुल्क) (12-JUL-2024 to 27-AUG-2024)</p> <table border="1"> <thead> <tr> <th>Applicable Rate Period</th> <th>Description</th> <th>Amount(Rs.)</th> </tr> </thead> <tbody> <tr> <td>13-JUL-2024 to 27-AUG-2024</td> <td>Service Charge - Consumption= 0KL</td> <td>224.50</td> </tr> <tr> <td>13-JUL-2024 to 27-AUG-2024</td> <td>Additional Sewerage Maintenance Charge for Hotel/Guest House</td> <td>26833.33</td> </tr> <tr> <td>13-JUL-2024 to 27-AUG-2024</td> <td>Additional Sewerage Maintenance Charge for Banquet</td> <td>15333.33</td> </tr> <tr> <td>13-JUL-2024 to 27-AUG-2024</td> <td>Sub Total Bill Amount without Meter Rent</td> <td>42391.16</td> </tr> <tr> <td>13-JUL-2024 to 27-AUG-2024</td> <td>Subtotal Bill Amount</td> <td>42391.16</td> </tr> </tbody> </table> <p>Adjustment Details Are Listed Below</p>										Applicable Rate Period	Description	Amount(Rs.)	13-JUL-2024 to 27-AUG-2024	Service Charge - Consumption= 0KL	224.50	13-JUL-2024 to 27-AUG-2024	Additional Sewerage Maintenance Charge for Hotel/Guest House	26833.33	13-JUL-2024 to 27-AUG-2024	Additional Sewerage Maintenance Charge for Banquet	15333.33	13-JUL-2024 to 27-AUG-2024	Sub Total Bill Amount without Meter Rent	42391.16	13-JUL-2024 to 27-AUG-2024	Subtotal Bill Amount	42391.16
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13-JUL-2024 to 27-AUG-2024	Subtotal Bill Amount	42391.16																									
Arrear, If any (Rs.) (बकाया, यदि कोई (₹))								-4.43																			
Total Consolidated Bill Amount Payable (Rs.) (कुल समेकित बिल राशि देय (₹))								42387																			
Late Payment Surcharge (Rs.)(देर से भुगतान पर अधिभार) (5% surcharge will be applicable after due date)(देय तिथि के बाद 5% अधिभार लागू होगा)					2119 .34	Amount with LPSC after due date (Rs.) (देय तिथि के बाद अधिभार के साथ राशि (₹))		44507																			
PAYABLE AMOUNT TO AVAIL REBATE SCHEME (Rs.) (छूट योजना के लिए देय राशि (₹))																											
Bill History (पिछला बिल)					Payment History (पिछला भुगतान)																						
Bill from Date	Bill to Date	Days	Reading	Status	Units	Amount(Rs)	Receipt Id	Amount(Rs)	Date																		
13-JUN-2024	12-JUL-2024	29	0	NUW	0	44596	505016265805	44600.00	02-AUG-2024																		
18-APR-2024	13-JUN-2024	56	0	NUW	0	53430	505688124326	36410.00	18-JUN-2024																		
08-MAR-2024	18-APR-2024	41	0	NUW	0	37783	505199358421	37780.00	16-MAY-2024																		
08-FEB-2024	08-MAR-2024	29	0	NUW	0	26724	505680232883	28061.00	24-APR-2024																		
11-JAN-2024	08-FEB-2024	28	0	NUW	0	53664	505880327596	56558.00	15-MAR-2024																		
Important Message																											
<p>If bill is not paid till Bill Due Date- connection may be disconnected (यदि बिल देय तिथि तक बिल का भुगतान नहीं किया जाता है- कनेक्शन काट दिया जा सकता है) For any assistance / query : Please call 1916 or <a href="http://www.djb.gov.in">www.djb.gov.in</a> (किसी भी सहायता / जानकारी के लिए: 1916 पर कॉल करें या <a href="http://www.djb.gov.in">www.djb.gov.in</a> पर जाएं)</p>																											
<p align="center"><b>Delhi Jal Board</b> Bill Payment Counter Foil</p>						<p>Cheque / DD should be drawn in favour of DJB in the following format (चेक / डिमांड ड्रफ्ट द्वारा भुगतान करने के लिए निम्न फॉर्मेट का उपयोग करें) DJB KNO</p>																					
KNO(केएनओ)	5050962373	Name(नाम)		CHL LTD THE HOTEL LTD	Bill No. (बिल संख्या)		505183316630																				
Bill Date(बिल की तिथि)	27-AUG-2024	Bill Due Date (बिल देय तिथि)		13-SEP-2024	Bill Amount (Rs.) (बिल राशि (₹))		42387																				
Bill Amount with LPSC (Rs.): 44507 (LPSC के साथ बिल राशि (₹)):		Payment Date/ (भुगतान की तारीख)			Cash/Cheque No./DD No.:																						
		Amount Paid(Rs.) (राशि का भुगतान (₹))			(कैश / चेक नंबर / डीडी नं. :)																						
				Name of Bank / Branch (बैंक / शाखा का नाम)																							

DELHI JAL BOARD: GOVT. OF NCT OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER (M)-24  
D-BLOCK MOTI NAGAR, NEW DELHI-110015

No. DJB/EE(M)-24/2024 / 89 ✓

Dated:- 6.5.24

Sub:- Regarding borewell at Hotel Jaypee Siddharth near East Patel Nagar,  
Rajender Place, New Delhi-110008.

In reference to above, please find attached herewith the declaration of no borewell in Hotel Jaypee Siddharth near East Patel Nagar, Rajender Place premises given by Sh. Amit Singh-Chief Engineer of Hotel Jaypee Siddharth on 04.05.2024. Further the said premises was inspected by Sh. Ankit Rana JE of the office of undersigned on 04.05.2024 and reported that no borewell was found at above address.

Encl: i). Declaration dated 04.05.24 given by Chief Engineer in Hotel Jaypee Siddharth.

ii). JE Inspection report of JE Sh. Ankit Rana JE of the office of undersigned

EE(M)-51  
C/o SE(M)-10  
Mob.No.9650425566

*P.C.*  
(P.C. Sharma)  
EE(M)-24

Copy to:-

1. SE(M)-10
2. SE(M)-5
3. AE(M)-24 / O/Copy

Supt. Eng. (M)-10  
Dy. No. 464  
Date 13/5/24  
DELHI JAL BOARD

*Prady*  
13/5/24

*Prady*  
13/5/24  
EE(M)-24

EE(M)-51  
Diary No. 286-24  
Date 20/5/24  
DELHI JAL BOARD

GE(M) 1/1

INSPECTION REPORT

Dy no - 147  
 04/05/24

In the ref. for matter of National Green Tribunal, New Delhi, Execution Application No-44/2023 In O.A No.407 of 2015, Shailesh Singh Vs Surya Hotel & Ors. The site (Hotel Jaypee Siddharth, East Patel Nagar) has been inspected by my self (Ankit Rana JE-(M)-24, DJB) today i.e. 04-05-2024 with Chief Engineer of above said hotel Sh. Amit Singh and found that there is no bore-well found in the premises. Declaration letter enclosed here with.

Submitted Please.

EE(M)-24.

Signature  
 04/05/24  
 AEC(M)-24.

Signature  
 04/05/24

JE(M)-24

226  
JAYPEE SIDDHARTH

37146/E

Date. 4/5/24

To,  
The Executive Engineer (M-24)  
DTB,  
New Delhi

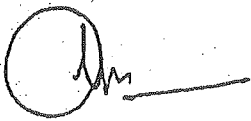
Subject - Declaration - No Borewell in the Premises

Sir,

This is to confirm you that we don't have  
Borewell in the hotel Jaypee Siddharth Premises.

Thanks for your kind consideration

Warm Regards



(Chief engineer)

AMIT SINGH

+91 - 9999971389,

JAYPEE HOTELS, A DIVISION OF JAIPRAKASH ASSOCIATES LTD.

3, RAJENDRA PLACE, NEW DELHI 110 008, INDIA | T: +91 11 25760000, 43662500 | F: +91 11 2  
E: reservations:jsd@jaypeehotels.com | W: www.jaypeehotels.com | TOLL FREE: 1800 11 99

REGISTERED OFFICE: SECTOR 128, NOIDA 201304, DISTT. GAUTAM BUDDHA NAGAR,

 JAYPEE

DELHI JAL BOARD: GOVT OF NCT OF DELHI  
OFFICE OF THE ZONAL REVENUE OFFICER (CZ)-II  
TIBBIA COLLEGE ZONE DELHI

NO.DJB/ZRO/(CZ)-II/2024/3644

DATED-03-10-2024

With reference to the NGT court case case O.A No 407 of 2015 Shailesh Singh V/s Surya Hotel & others. As desired by the Hon'ble NGT, the necessary information regarding the water connections running at hotel Jaypee Sidhartha, at property no. 3, Rajendra Palace, Delhi, is as under:

- |                   |                                  |
|-------------------|----------------------------------|
| 1. KNo-2465800000 | First bill available dated. 1998 |
| 2. KNo-1465800000 | First bill available dated- 1998 |
| 3. KNo-3465800000 | First bill available dated- 1998 |

The initial date of installation of these water connection is not available in this office. However, this information has already been submitted by this office vide letter no. NO.DJB/ZRO/(CZ)-II/2024/743 dated. 10-09-2024 as per available in the RMS.

Further, a self-declaration has been received from hotel JP Sidhartha vide ZRO(W)II dairy no. 4600. In respect of above mentioned three water connection (Copy of attached). Further, it has been certified by them that presently they are not having any bore-well for extraction of ground water. They are using water from 3 DJB water connection and water from private tankers.

Submitted please.

EE (EAP)-II

ZRO(West)-II RAJINDER NAGAR



DELHI JAL BOARD: GOVT OF N.C.T OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER (EAP)-II  
VARUNALAYA, A-BUILDING, KAROL BAGH, NEW DELHI-110005  
Email:- [eeeap2.djb@gmail.com](mailto:eeeap2.djb@gmail.com)

75  
आजादी का  
अमृत महोत्सव

No. F3(10)/DJB/EE(EAP)-II/2024-25/ 1966

Dated: 09.10.2024

Subject: Status report in the matter of Sh. Shailesh Singh V/s The Suryaa Hotel, New Delhi & ORS before the Hon'ble National Green Tribunal, Principle Bench, New Delhi.

- Execution Application No. 44/2023 in O.A. NO. 407 OF 2015 (IA No.331/2024).

A. Hotel Jaypee Siddharth, East Patel Nagar, New Delhi.

A survey was conducted by JE & AE of area on dated 04.05.2024 and reported that no borewell was found in the premises of Hotel Jaypee Siddharth (report already submitted). Further, a self-declaration has been received from Hotel Jaypee Siddharth intimating that the Hotel is having only two sources of water supply for Hotel Operation use i.e. 03 nos. of DJB water connections and water supply through private water tankers. It has also been certified by the Hotel that presently they do not have bore well for water extraction. Copy of self-declaration by the Hotel is attached herewith.

This report has been forwarded by Zonal Revenue Officer (West)-II, Rajinder Nagar vide their letter dated 03.10.2024 confirming that there are 03 Nos. water connections having K.No.2465800000, 1465800000 & 3465800000 are running in the Hotel Jaypee Siddharth, East Patel Nagar, New Delhi (Copy attached).

Encl.: As above

SE(C)-3

SE(M)-10

9/10/24

(Parveen Kumar Gupta)  
EE(EAP)-II



JAYPEE SIDDHARTH

PC

Self Declaration

WEST-II)  
DIARY No. 4600  
DATE: 03/10/24

We, Jaypee Siddharth Hotel – 3 Rajendra Place New Delhi 110008.

1. This is to inform you that at Jaypee Siddharth hotel presently we don't have bore well for water extraction.
2. Jaypee Siddharth Hotel having only 2 sources of water supply for hotel operation use
  - a). Delhi Jal Board ( DJB) – 3 connections
  - b.) Private Water Tankers
3. DJB Water connection Established date are not available in our records but it seems since hotel started operations

At Hotel Jaypee Siddharth are deeply committed to sustainability & Conservation of Energy for Environment preservation and follows all Government guidelines raised by CPCB and other competent authorities –

1. We have well established & operational STP (96 KLD) & ETP (60 KLD) Since year 2015, for the treatment of all waste water and reuse as much as possible.
2. We have 2 No. Rain water harvesting with recharging pits. It is operational since year 2016

AM.  
ANUP SINGH

JAYPEE HOTELS, A DIVISION OF JAIPRAKASH ASSOCIATES LTD.  
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E: reservations.jsd@jaypeehotels.com | W: www.jaypeehotels.com | TOLL FREE: 1800 11 9900

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UTTAR PRADESH, INDIA. T: +91 120 4609000, 2470800





44  
321

231

Summary of All Round From Legacy

Zone	C 22	Area No.	S	M.R. No.	158	W.C.No.	101548	Bill From Date	01-Jan-1980	Bill To Date	30-Jun-2012	Report Run Date	04-Oct-2024	Report Run Time	03:10 PM	Report Run By	200053																									
Round	Year	Mtr. size	Tap size	Name	Address	Metered	DJB Mir.	Category	Urban	Cmnt. Rdn	Crnt. Statu	Prev. Rdn	Prev. Statu	Crnt. Bas	Prev. Bas	Avg Per	Unit	No. of Orts.	Cons. umpt	Bill No.	Bill Period	Bill Date	Due Date	M-Chng	M-Chng Dt.	C-Chng	C-Chng Dt.	Adh. Cou	Min. Cou	Avg. Cou	Prev. Unpa	Wtr. Chg +60 %	Service Chg.	Cess. Mtr. Rents	Other	To Be Paid	Sur. hrg	C. Paid	Rece. d + Su + Chg	ived Amt		
1	1998	25	6	M/S JAI PRA KAS H ENT ERP RISE S LTD.	C/O HOT EL SIDD ART H3, RAJ END RA PAL ACE NEW DEL HI	Y	N	III	Y	0	MBU R	0	STP	AA	AA	356	M	KL	1	415	112	31-MAR-98 to 05-MAY-98	20-May-1998					0	0	0	-201409	3976.7	0	8.3	0	0	-197424	0	-197424	0	-197424	0
2	1998	25	6	M/S JAI PRA KAS H ENT ERP RISE S LTD.	C/O HOT EL SIDD ART H3, RAJ END RA PAL ACE NEW DEL HI	Y	N	III	Y	0	MBU R	0	MBU R	AA	AA	356	M	KL	1	344	255	05-MAY-98 to 03-JUN-98	15-Jun-1998					0	0	0	-197424	3296.8	0	8.88	0	0	-194120	0	-194120	0	-194120	0
3	1998	25	6	M/S JAI PRA KAS H ENT ERP RISE S LTD.	C/O HOT EL SIDD ART H3, RAJ END RA PAL ACE NEW DEL HI	Y	N	III	Y	0	MBU R	0	MBU R	AA	AA	356	M	KL	1	392	9579	03-JUN-98 to 05-JUL-98	15-Jul-1998					0	0	0	-194120	4777.71	0	7.84	0	0	-189334	0	-189334	0	-189334	0
4	1998	25	6	M/S JAI PRA KAS H ENT ERP RISE S LTD.	C/O HOT EL SIDD ART H3, RAJ END RA PAL ACE	Y	N	III	Y	0	MBU R	0	MBU R	AA	AA	356	M	KL	1	356	35943	06-JUL-98 to 05-AUG-98	18-Aug-1998					0	0	0	-189334	5544.0	0	7.12	0	0	-175647	0	-175647	0	-175647	0

31/c 10/c

Summary of All Round From Legacy

Zone		L2		Area No		M.R. No.		158		W.C.No.		120750		Bill From Date		01-Jan-1980		Bill To Date		30-Jun-2012		Report Run		04-Oct-2024		Report Run		03:10 PM		Report Run		20005323															
Row	Year	Mtr. size	Tap size	Name	Address	Meter	DJB	Category	Urban	Crnt. Rdn	Crnt. Statu	Prev. Rdn	Prev. Statu	Crnt. Basis	Prev. Basis	Avg	Avg Per	Unit	No. of Qtrs.	Cons	Bill No.	Bill Period	Bill Date	Due Date	M-Chan	M-Chn Dt.	C-Chan	C-Chn Dt.	Adh oc	Min Cou	Avg Cou	Prev. Unpa	Wtr. Chg +60 %	Servi ce Chg.	Cess	Mtr. Rents	Othe	To Be Paid	SurC	To Be Paid	Rate	Chrg	To Be Paid	Rate	Chrg		
1	1998	25	6	M/S JAI PRA KAS H NE RPRI SES	C/O HOT EL SIDD ART H3. RAJ END RA PAL ACE NEW DEL HI	Y	N	III	Y	489	OK	478	OK	M	R	0	M	KL	1	11	111	05-MAR-98 to 05-MAY-98	20-May-1998						0	0	0	-144	264.30	0	0.22	0	0	0	117	0	5	0	117	0	5	0	
2	1998	25	6	M/S JAI PRA KAS H NE RPRI SES	C/O HOT EL SIDD ART H3. RAJ END RA PAL ACE NEW DEL HI	Y	N	III	Y	0	DUS	0	DUS	PA	PA	416	M	KL	1	1248	254	05-MAR-98 to 03-JUN-98	15-Jun-1998	30-Jun-1998					0	0	0	-144	1210	0	24.96	0	0	0	1068	534	7	0	1122	1068	7	0	
3	1998	25	6	M/S JAI PRA KAS H NE RPRI SES	C/O HOT EL SIDD ART H3. RAJ END RA PAL ACE NEW DEL HI	Y	N	III	Y	0	DUS	0	DUS	PA	PA	416	M	KL	1	458	9578	03-JUN-98 to 06-JUL-98	15-Jul-1998	31-Jul-1998					0	0	0	0	5627	0	9.16	0	0	0	5636	282	0	5918	5636	0	0		
4	1998	25	6	M/S JAI PRA KAS H NE RPRI SES	C/O HOT EL SIDD ART H3. RAJ END RA PAL ACE	Y	N	III	Y	0	DUS	0	DUS	PA	PA	416	M	KL	1	416	3594	06-JUL-98 to 05-AUG-98	18-Aug-1998	31-Aug-1998					0	0	0	0	9984	0	8.32	0	0	0	1593	797	3	0	1673	1593	0	3	0